

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 27-11-2025 To 27-11-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	4160/2025	SHRIMATYA SHAKTI RANI BHOWMICK Mobile:9830179148 Email:FARHANGHAFFAR@HOTMAIL.COM	FARHAN GHAFAR	18-12-2025	CAUSE TITLE ISSUE
2	CO	4161/2025	SHAJAN VARGHESE Mobile:8981888348 Email:RSARBAN@GMAIL.COM	SARBAN BHATTACHARJEE	18-12-2025	LOWER COURT DISTRICT DOES NOT MATCH AND REQUIRED TYPE ORDER COPIES OF HAND WRITTEN ORDER.
3	CPAN	1957/2025	KASHI NATH PAUL Mobile:7278405994	ANKUSH GHOSH	18-12-2025	PETITIONER DISTRICT MISSING
4	CRM (A)	4098/2025	RUMA SAHA Mobile:9830271526 Email:SKRD31@GMAIL.COM	SHIBAJI KUMAR DAS	18-12-2025	1) ... MENTION G.R NO./P.T.N/SL.NO./ SPL. ETC. AT CAUSE TITLE PAGE WHICH PENDING BEFORE LD. A.C.J.M, RANAGHAT
5	CRM (A)	4111/2025	APURBA DUTTA AND ANR. Mobile:9830656205 Email:UDAYC638@GMAIL.COM	RAJASHREE TAH	18-12-2025	1) ... LAST NAME NOT MATCH OF PETITONER NO TWO WITH LAST REJECTION COPY... 2) ... TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE NOT MATCH WITH LAST REJECTION COPY
6	CRM(M)	2579/2025	IMARUL SK @ EMRUL SEKH Mobile:6289447817 Email:DEBR2654@GMAIL.COM	RIYA SAHA	18-12-2025	VICTIM LADY HUSBAND NAME AND OTHER RELATIVE NAME HAS BEEN DISCLOSED
7	CRM(M)	2588/2025	JOYCHAND BARMAN Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	18-12-2025	1) P.S. CASE DATE WRONG IN 2ND PAGE 2) MENTION P.T.N NO IN 1ST PARA
8	CRM (NDPS)	1547/2025	GANESH KUNDU Mobile:9830970472 Email:MAZHAR52726@GMAIL.COM	MAZAHAR HOSSAIN CHOWDHURY	18-12-2025	MENTION P.T.N CASE NO IN 1ST PARA
9	CRM (NDPS)	1548/2025	NIRANJAN SARKAR Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHAMAN	18-12-2025	P.S. DETAILS WRONG IN 1ST PARA
10	CRM (NDPS)	1550/2025	R. LALROLUAHPUII Mobile:9674560310 Email:POULAMIBHOWMICK92@GMAIL.COM	POUAMI BHOWMICK	18-12-2025	MENTION LD TRIAL COURT CASE DETAILS AND HONBLE HIGH COURT CASE DETAILS IN 1ST PARA
11	CRM	1552/2025	WASHIM AKRAM	RESHMI KHATUN	18-12-2025	LD TRIAL COURT REJECTION DATE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
	(NDPS)		Mobile:9875520586 Email:RESHMISHAIKADV@GMAIL.COM			MISMATCHES BETWEEN 1ST PAGE AND 1ST PARA
12	CRM (NDPS)	1553/2025	SULTAN MAMUD SARKAR @ SULTHAN MAHAMUD SARKAR Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	18-12-2025	ATTACH ORDER COPY OF CRM (NDPS)/796/2025
13	CRM(R)	162/2025	XXXXXXXXX Mobile:9681526663 Email:SANTANUMAJI3@GMAIL.COM	SANTANU MAJI	18-12-2025	CLARIFICATION NEEDED FROM LD ADVOCATE AS ALTHOUGH IDENTITY OF ACCUSED IS BEING HIDDEN IN CAUSE TITLE AREA BUT IT IS STILL VISIBLE IN ANNEXURES AND CERTIFIED COPY -- PREVIOUS REJECTION NOT COMPLIED PROPERLY
14	CRR	5126/2025	XXX Mobile:9830647300 Email:DASSINHAANDCO@GMAIL.COM	KANISHK SINHA	18-12-2025	ADVOCATE SIGN MISSING IN ENVELOPE OF THIS PETITION
15	CRR	5152/2025	SIMITA KUNDU Mobile:7687990900 Email:FAROOQUIMDDANISH@GMAIL.COM	MD. DANISH FAROOQUI	18-12-2025	DIFFERENT LOWER COURT CASE TYPE IS MENTIONED IN THE CERTIFIED COPY
16	RVW	373/2025	PUNYABRATA DUTTA Mobile:9874951977 Email:KAUSHIKBANERJEE04@YAHOO.COM	KAUSHIK BANERJEE	18-12-2025	CAUSE TITLE ISSUE
17	WPA	27180/2025	SRI. BISWANATH PATHAK AND ORS. Mobile:9831189364 Email:SOUMIKGANGULI@GMAIL.COM	SOUMIK GANGULI	18-12-2025	ADVOCATE SIGN MISSING IN PRAYER PORTION.
18	WPA	27182/2025	ANIL KUMAR PATHAK AND ANR. Mobile:9831189364 Email:SOUMIKGANGULI@GMAIL.COM	SOUMIK GANGULI	18-12-2025	ADVOCATE SIGN MISSING IN PRAYER PAGE.
19	WPA	27302/2025	ABIRA HAZRA Mobile:6290589522 Email:ADV.BISWARUPCHATTERJEE@GMAIL.COM	BISWARUP CHATTERJEE	18-12-2025	1.INDEX NOT FILL UP. 2. HONBLE CHIEF JUSTICES ADDRESSING WRONG.
20	WPA	27337/2025	SARBANI BANERJEE Mobile:8017213960 Email:BIMANHALDER26@GMAIL.COM	BIMAN HALDER	18-12-2025	COURT NO WRONG

